

to the employees of the Food Corporation of India?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOL): (a) No, Sir.

(b) It has been reported by the Food Corporation of India that the wage settlement dated 14.1.1989/23.3.1989 does not provide for grant of pension to the employees of Food Corporation of India except Food Transferees who opted for retirement benefits as admissible to the Central Government employees under Section 12 A of the Food Corporations Act, 1964.

(c) In terms of retirement benefits, the employees of Food Corporation of India are governed by Food Corporation of India (CPF) Regulations which do not provide for grant of pension.

(d) Does not arise.

Lectures in Government Colleges of Chandigarh

8222. SHRI HARCHAND SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of lecturers in Government colleges of Chandigarh as on March 31, 1992 and the number of SCs/STs amongst them,

(b) whether there is any proposal to clear the backlog of SCs/STs vacancies; in the grade of lectures;

(c) if so, the time by which the backlog is expected to be filled up; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI

ARJUN SINGH): (a) Chandigarh Administration has intimated that out of 471 lecturers in position, 19 belong to the SC/ST community.

(b) to (d). Chandigarh Administration has intimated a backlog of 15 posts for SC/ST. Vigorous efforts are made by the Chandigarh Administration to fill up the backlog vacancies through advertisement on all India basis but suitable & Qualified candidates have not been found.

Scientific Approach for Development of Sports

8223. SHRIMATI DILKUMARI BHANDARR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to undertake scientific approach and study for development of sports in the country during Eighth Five Year Plan;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND DEVELOPMENT OF WOMEN & CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) to (c). With a view to achieve excellence in sports, Sports Authority of India (SAI) has already launched various sports development schemes under which scientific coaching is given to boys and girls. Proposals for equipping regional centers of SAI with scientific equipment and personnel has already been included in the Eighth Plan in order to provide scientific back up for talent scouting, of meritorious sportspersons and improvement of sportspersons on scientific lines.